

**Nomination of cases by Hon'ble the Acting Chief Justice on 13.07.2016**

Sl no.	Case details	Nominated to-	File delivered in section
<b>Full Bench</b>			
1	Special Appeal Defective - 385/2016	“The matter be placed before the Bench presided over by Hon'ble V. K. Shukla, J. alongwith Hon'ble P. K. S. Baghel, J.”	Special Appeal Section on 14.07.2016
<b>DB of Hon....., J</b>			
2	W. P. - 24241/1994	Hon'ble Sudhir Agarwal, J.	Writ C-I Section on 14.07.2016
3	W. P. - 23443/1991	Hon'ble Dilip Gupta, J.	Writ A-II Section on 14.07.2016
4	Special Appeal – 2020/2011 with Special Appeal – 1019/2014	Hon'ble Tarun Agarwala, J.	Special Appeal Section on 14.07.2016
5	Speacial Appeal – 2443/2011	Hon'ble Tarun Agarwala, J.	Special Appeal Section on 14.07.2016
6	Special Appeal – 989/2004 (Review Application)	Hon'ble Dilip Gupta, J.	Special Appeal Section on 14.07.2016
7	Special Appeal – 1016/2005 (Review Application)	Hon'ble Dilip Gupta, J.	Special Appeal Section on 14.07.2016
8	Special Appeal – 988/2004 (Review Application)	Hon'ble Dilip Gupta, J.	Special Appeal Section on 14.07.2016
9	Special Appeal – 980/2004 (Review Application)	Hon'ble Dilip Gupta, J.	Special Appeal Section on 14.07.2016
10	Special Appeal – 1177/2004 (Review Application)	Hon'ble Dilip Gupta, J.	Special Appeal Section on 14.07.2016
11	Special Appeal – 1079/2004 with Special Appeal Defective – 1079/2004	Hon'ble Dilip Gupta, J.	Special Appeal Section on 14.07.2016
12	Special Appeal – 987/2004 (Review Application)	Hon'ble Dilip Gupta, J.	Special Appeal Section on 14.07.2016
13	Special Appeal – 978/2004 (Review Application)	Hon'ble Dilip Gupta, J.	Special Appeal Section on 14.07.2016
14	Special Appeal – 979/2004 (Review Application)	Hon'ble Dilip Gupta, J.	Special Appeal Section on 14.07.2016
15	Special Appeal – 986/2004 (Review Application)	Hon'ble Dilip Gupta, J.	Special Appeal Section on 14.07.2016

16	Special Appeal – 865/2015	Hon'ble Tarun Agarwala, J.	Special Appeal Section on 14.07.2016
17	Crl. Appeal – 2811/2008	Hon'ble S. K. Gupta, J.	S. C. A. section on 14.07.2016
18	W.P 31036/2016	Hon'ble Dilip Gupta, J.	Computer fesh Section on 13.07.2016
19	W. P. - 31023/2016	Hon'ble Dilip Gupta, J.	Computer fesh Section on 13.07.2016
20	W. P. - 30511/2016	Hon'ble Sudhir Agarwal. J.	Listing Section 13.07.2016
<b>Bench Comprising</b>			
21	Crl. Appeal – 482/2014 with Crl. Appeal – 944/2014	Hon'ble B. K. Narayana, J. and Hon'ble P. K. Srivastava, J.	Criminal Appeal Section on 14.07.2016
22	W. P. - 12937/2004 (Time Extension)	Hon'ble A. K. Tripathi, J. and Hon'ble Mohd. Tahir, J.	Writ C-II Section on 14.07.2016
<b>Hon....., J.</b>			
23	W. P. - 30604/2016	Hon'ble P. K. S. Baghel, J.	Writ A-I Section on 13.07.2016
24	W. P. - 6779/2014	Hon'ble M. K. Gupta, J.	Writ C-I Section on 14.07.2016
25	W. P. - 2691/2016	Hon'ble Pankaj Mithal, J.	Writ C-I Section on 14.07.2016
26	W. P. - 29124/2004	Hon'ble M. K. Gupta, J.	Writ A-II Section on 14.07.2016
27	W. P. - 16836/2004	Hon'ble M. K. Gupta, J.	Writ A-II Section on 14.07.2016
28	W. P. - 45522/2004	Hon'ble M. K. Gupta, J.	Writ A-II Section on 14.07.2016
29	W. P. -69897/2010	Hon'ble M. K. Gupta, J.	Writ A-II Section on 14.07.2016
30	W. P. -17053/2010	Hon'ble M. K. Gupta, J.	Writ A-II Section on 14.07.2016
31	Baill – 7251/2016 with Bail – 40371/2015	Hon'ble Pankaj Naqvi, J.	Bail Section on 14.07.2016
32	Bail – 12241/2016	Hon'ble Pankaj Naqvi, J.	Bail Section on 14.07.2016
33	Bail – 8763/2016	Hon'ble Harsh Kumar, J.	Bail Section on 14.07.2016

34	Bail -22272/2016	Hon'ble Harsh Kumar, J.	Listing Section on 13.07.2016
<b>Appropriate Court dealing with such matters</b>			
35	Bail – 33221/2014 with Bail – 24292/2013 with Bail – 17607/2012 with Bail – 15808/2012	Appropriate Court dealing with such matters	Bail Section on 14.07.2016
36	Bail – 2741/2016 with Bail – 23919/2014 with Bail – 14616/2014 with Bail – 23856/2014	Appropriate Court dealing with such matters	Bail Section on 14.07.2016
37	Bail – 6132/2016 with Bail – 40341/2015 with Bail – 38292/2015	Appropriate Court dealing with such matters	Bail Section on 14.07.2016
38	CrI. Appeal – 3505/2014 with CrI. Appeal – 3569/2014 with CrI. Appeal – 3481/2014	Appropriate Court dealing with such matters	Criminal Appeal Section on 14.07.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.( LISTING)  
14/07/2016